

Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders

Tribunal's Orders

①
Objection No. ⑬ Full Size Envelopes

④ Rs. 2/- Court fee
Stamp on V.P.

Per Tribunal,

Fixed for Admission hearing on 17-3-

Notice issued to the
Applicant & his Advocate
on dt 18-2-88
SBHannadbi
18-2-88

Guernsey
By Registrar.

no
15/2
88

Notice dt 18/2/88 served
on Applicant & his
Advocate on 20/2/88.

Dated: 17-3-1988

Heard Mr. Natarajan for the
applicant. This is an application by
a Civil Judge, Senior Division seeking
parity in pay scales with the pay scales
of Civil Judges working in Delhi. Accord-
ing to Section 2(c) of the Administra-
tive Tribunal's Act as amended by Act
No. 51 of 1987, the provisions of the
Act do not apply to the grievances of an
Officer of any Courts, subordinate to
the High Court. In view of this position
Mr. Natarajan prays for withdrawal
of the application with permission to
file another appropriate application.
The application is, therefore, disposed
of as withdrawn with permission to file
in a proceedings in an appropriate
Court.

23/2/88

no
25/2
88

Order dt 17.3.88 was
served on applicant on
6.4.88.

14/4/88

no
15/4/88

17/3

(P. Srinivasan)
Member (A)

B.C. Gadgil

(B.C. Gadgil)
Vice Chairman